

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 6

IA 1748/2024 In C.P. (IB)/3457(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **18.04.2024**

NAME OF THE PARTIES: CORPORATION BANK VS TRIMAX IT
INFRASTRUCTURE AND SERVICES LTD.

Section 7 of the Insolvency & Bankruptcy Code, 2013

ORDER

IA 1748/2024 -

1. Mr. Shyam Kapadia, Advocate i/b ALMT Legal appeared for the Applicant.
2. Erstwhile Resolution Professional is directed to file reply within two weeks.
3. List this matter on **06.05.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna